

the archaeologists in India as associated with the early Aryans. Among the objects of the Harappa Culture found at the site are typical pottery-painted and plain terracotta cakes of an uncertain use and faience beads and bangles. In addition there are fragments of terracotta, animal figurines, ornaments, games men, cart wheels, potter's dabbers, and styli and arrow heads made from bones although it is not exactly clear at this stage to which particular culture these latter objects belong.

### भारत का राज्य बैंक

२४१५. { श्री भक्त दर्शन :  
श्री मुरारका :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) १६ फरवरी, १९५८ से किन-किन स्थानों पर किन-किन तिथियों को भारत के राज्य बैंक की शाखाएँ खोली गयी हैं;

(ख) भविष्य में किन-किन स्थानों पर इसकी शाखाएँ खोलने का विचार है; और

(ग) यह कार्य वीघ्र करने के लिये कौन से कदम उठाये जा रहे हैं ?

राजस्व तथा वित्त मंत्री (उत्तर वी० जोषाब रैड्डी) : (क) और (ख). दो विवरण सभा पटल पर रख दिये गये हैं जिनमें मांगी गयी सूचना दी गयी है। [देखिये परिशिष्ट ६, अनुसूच्य संख्या ९]

(ग) भारत का राज्य बैंक अभी हर महीने लगभग नौ शाखाएँ खोलता है और इसे काफ़ी संतोषजनक समझा जाता है। शाखाओं को खोली खोलने के लिये भारत का राज्य बैंक, राज्य सरकारों की सलाह से, उपयुक्त स्थान और दूसरी सुविधाएँ प्राप्त करने के लिये भी कार्यवाही कर रहा है।

### Himachal Pradesh Employees

2416. { श्री नागि रॉड्यु :  
श्री भक्त दर्शन :  
श्री ज. सेन मण्डी :

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Punjab scales of pay in respect of field staff have been applied in Himachal Pradesh;

(b) whether the application of these scales has been extended to the employees of the Territorial Council also; and

(c) if not, reason therefor?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes, except in a few isolated cases.

(b) and (c). Territorial Councils have been given the power, under section 32 of the Territorial Councils Act, 1956, to make regulations for the conditions of service of the staff required and appointed by the Councils for the proper and efficient execution of their duties. In so far, however, as that portion of the Council's staff which has been transferred to the Council from the Administration is concerned, the protection of the scales of pay to which they were entitled under the Administration is assured to them on their transfer to the Council by the provision contained in the Act and the Rules framed thereunder to the effect that "the conditions of service applicable to a person immediately before his appointment to a post under a Territorial Council shall not be varied to his disadvantage except with the previous approval of the Central Government".

### Himachal Pradesh Territorial Council

2417. { श्री नागि रॉड्यु :  
श्री भक्त दर्शन :  
श्री ज. सेन मण्डी :

Will the Minister of Home Affairs be pleased to state:

(a) what public works have been transferred to Territorial Council of Himachal Pradesh; and

(b) what technical staff has been transferred to Territorial Council for the execution of the above works?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) A list of public works transferred by the Himachal Administration to the Territorial Council is laid on the Table of the House. [See Appendix VI, annexure No. 10.]

(b) One Executive Engineer, two sub-divisional Officers and 13 Overseers have been transferred to the Territorial Council. The question of making available more staff to the Territorial Council is under consideration.

### Foreign Exchange

2418. Shri Jinachandran: Will the Minister of Finance be pleased to state:

(a) the amount of foreign exchange earned from tourist traffic during 1957-58; and

(b) the amount of foreign exchange allowed to Indian nationals for visits abroad during 1957-58 with separate figures for expenses incurred on official delegations?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): (a) The amount of foreign exchange earned from tourist traffic during 1957 is estimated at Rs. 16 crores. Receipts for the first quarter of 1958 are provisionally estimated at Rs. 3.4 crores.

(b) The amount of foreign exchange released to Indian nationals for travel abroad for all approved purposes during 1957 was Rs. 6.8 crores and payments for the first quarter of 1958 amounted to Rs. 1.4 crores. Figures for official travel during 1957 and first quarter of 1958 are Rs. 0.3 crore and Rs. 0.05 crore respectively. These figures are inclusive of the total amount released on official delegations; the classified data maintained in the Reserve Bank for balance of payments purposes does not indicate expenditure on official delegation separately.

### Stenographers' Examinations

2419. { Shri Warier:  
Shri Kodiyar:  
Shri Thakur Das Malhotra:

Will the Minister of Home Affairs be pleased to state:

(a) how many persons passed the Union Public Service Commission's Examination for Stenographers in 1957;

(b) how many of them have been absorbed up-to-date;

(c) when the remaining persons are going to be absorbed;

(d) how many unqualified stenographers are continuing in the posts of stenographers;

(e) when the result of the Stenographers' Examination held in June, 1958, is going to be declared; and

(f) whether there is any proposal to hold Stenographers' Examination some time in April, 1959?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 701.

(b) 443. In addition, there are 75 candidates who have been offered appointments but have not yet joined.

(c) The present list will be utilised for making appointments until the results of the next examination are available.

(d) 66.

(e) The result is likely to be declared in October, 1958.

(f) The matter is under consideration.

### Tripura Administration

2420. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) the number of officers of administrative cadres recruited by Tripura Administration during the last three years from outside Tripura;